**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.360/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M.

Name of the Company		U. Com Software Pvt Ltd (Krishnacharan Mohanty) -Vs- Registrar of Companies, W	/B	
Under Section		252(3)		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

PATITA PARAN BISHUM, AND

Jehm

ORDER

Ld. Counsel for the petitioner made a request for adjournment.

Prayer is allowed.

List on 11/12/2017.

Set

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)